

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 831 of 2004

Jabalpur, this the 8th day of October, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Narayan Das Samre, S/o. late Gopal
Das Samre, Retd. Assistant Station
Master, R/o. Vishwanath Colony, Guna
Naka, Biora, Rajgarh.

... Applicant

(By Advocate - Shri S.K. Kori)

V e r s u s

1. Union of India, through the
Secretary, Ministry of Railway,
New Delhi.
2. Senior Divisional Railway Manager
Office, Bhopal (MP).
3. Senior Divisional Personnel Officer,
Western Central Railway, Bhopal (MP).
4. Divisional Railway Manager,
Central Railway, Bhopal (MP). ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The applicant by filing this OA has sought the relief to pay the arrears of the time scale of pay of Rs. 6725/- from 2.6.1999.

2. The brief facts of the case are that the applicant was working with the respondents railways as Assistant Station Master. He was imposed the penalty of reduction of pay from the stage of Rs. 6725/- to the stage of Rs. 5500/- in the pay scale of Rs. 5500-9000/- for a period of two years (N.C.). The applicant has filed an appeal to the appellate authority, whereby the order of the disciplinary authority was set aside. According to the applicant he is entitled to the consequential benefits. The same were not paid to him. In this connection he has submitted a representation dated 30.7.2003 (Annexure A-4) which is

[Signature]

still pending with the respondents. Hence, this OA.

3. Heard the learned counsel for the applicant. He states that he will be satisfied if the respondents are directed to decide the aforesaid representation dated 30.7.2003 (Annexure A-4) in a time frame manner. In the circumstances, we direct the respondents to consider and decide the representation of the applicant dated 30.7.03 (Annexure A-4) by passing a speaking, detailed and reasoned order within a period of three months from the date of receipt of a copy of this order. The applicant is also along with a copy of the OA directed to send a copy of this order to the respondents immediately.

4. Accordingly, the Original Application stands disposed of, at the admission stage itself.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

पृष्ठांकन सं. ओ/न्या....., जबलपुर, दि.....
प्रतिलिपि अच्ये छित्रः—

- (1) **SA**: अच्या न्यायालय वार उत्तरोत्तराशन, जबलपुर
- (2) अधिकारी/कीपरी/मुहु..... के काउंसल
- (3) अधिकारी/कीपरी/मुहु..... के काउंसल SK Bori;
- (4) अधिकारी/कीपरी/मुहु..... के काउंसल

सूचना एवं आवश्यक दार्यालाई हेतु

उप रजिस्ट्रेटर

Enclosed
10/10/04
T2/10/04